

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 21866/2015

SHANTILAL

Petitioner(s)

VERSUS

SANGEETA BASER .

Respondent(s)

Date : 15-11-2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Madhurima Tatia, AOR

For Respondent(s)

Ms. Pratibha Jain, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Ld.counsel for the petitioner is directed to take fresh steps in respect of the respondent Nos.9-14 within two weeks. Dasti in addition is permitted.

List the matter again on 12.01.2018.

SANJAY PARIHAR  
Registrar

SB